

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Original Petition No. 03 of 2017

Dated: 17th May, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Damodar Valley Corporation

...Petitioner (s)

Vs.

West Bengal Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Petitioner(s)

:

Mr. M.G.Ramachandran
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan

Counsel for the Respondent(s)

:

Mr. Buddy A.Ranaganadhan
Mr. Atul S.Mathur
Ms. Divya Chaturvedi
Mr. Prabal Mehrotra
Mr. Vivek M for R-3

ORDER

Admit. Issue notice. Mr. Buddy A. Ranganadhan takes notice on behalf of Respondent No.3. Notice be issued to the other respondents returnable on 24.07.2017. Dasti, in addition, is permitted.

List the matter on **24.07.2017**. In the meantime, learned counsel for the respondents may file reply on or before 29.06.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 14.07.2017 after serving copy on the other side.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt